

Bench II

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.P. No. 34/2009
CA.608/2009
CA-89/2011
CA.01/2012
IA-32/2017
IA-52/2017

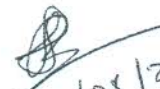
CORAM: Hon'ble Member (J) Ms. Manorama Kumari

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 28th August 2017, 10.30 A.M

Name of the Company		Babulal Data & Ors -Versus- Raghuvar (India) Ltd & Ors.	
Under Section		397/398 O & M	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date


17 N.M. Sureshna, Adv.
R.K. Rai, Adv.
Aniruddha Roy, Adv.
Anuraj Basu, Adv.
Srinjoy Bhattacharya, Adv.

FOR THE
RESPONDENTS


28/08/2017

Mr. Ratnanku Banerjee
Mr. Manju Bhutera
Ms. Pooja Tewari

for
petitioners.


28/08/17.

28-08-2017- CP No.34/2009 – CA 608/2009-CA-89/2011-CA-01/2012-IA-32/2017- IA-52/2017 – Babulal Data & Ors Vs. Raghuvvar(India) Ltd. & Ors.

O R D E R

The Ld. Lawyer on behalf of the petitioner(s) as well as on behalf of the Respondent(s) are present.

The Ld. Lawyer appearing on behalf of the petitioner has prayed for fixing the case on some other day, as his Counsel representing the case is an outstation Counsel and could not come today.

Heard the petitioner. The prayer is allowed.

Fixing the case on 18-09-2017.

sdt

MANORAMA KUMARI
MEMBER(J)